

S.L. No. 7/24

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BEFORE THE NATIONAL GREEN TRIBUNAL,
EASTERN ZONE BENCH, KOKATA.

MA. 22 /2024/EZ

Arising out of

Original Application No.15 of 2014/EZ

IN THE MATTER OF:

Tribunal on its own motion

-VS-

.....Applicant

Union Of India & Ors

.....Respondent

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Paushali Banerjee
PAUSHALI BANERJEE

ADVOCATE

7A, KIRON SHANKAR ROY ROAD,
KOLKATA-700001

04 JUL 2024

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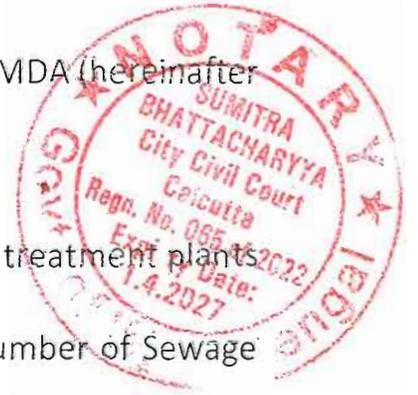
.....Respondent

**AFFIDAVIT OF COMPLIANCE ON BEHALF OF KOLKATA METROPOLITAN
DEVELOPMENT AUTHORITY .**

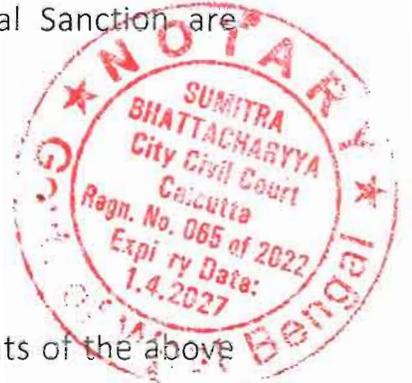
I, Sourav Guha Roy, son of Tapan Kumar Guha Roy, aged about 47 years, by occupation service, work for gain as Executive Engineer-in-charge, Kolkata Metropolitan Development Authority, having office at Unnayan Bhavan, Block-DJ, Sector- II, Salt Lake City, Kolkata- 700-091, do hereby solemnly affirm and state as under:-



1. That I am the Executive Engineer-in-charge, Kolkata Metropolitan Development Authority. I am well acquainted with the facts and circumstances of the case and I have been duly authorized to affirm this affidavit on behalf of the Kolkata Metropolitan Development Authority.
2. I say that Development of Interception Diversion (I&D) Network for Existing Drains falling in River Churni including sewage Treatment Plant (STP) at Ranaghat Municipal Town is executed by the KMDA vide Work Order No- 316 /EE/GPCD (SM)/GAP/W&S/KMDA/W-351 dated- 03/11/2021 of the Executive Engineer, GPCD(SM), GAP-Wing, W&S Sector, KMDA (hereinafter referred to as 'said project').
3. I say that under the said project three number of sewage treatment plants are proposed to be constructed. Out of the 03(Three) number of Sewage Treatment Plants to be constructed at the Ranaghat Municipal area (i) at Sreenathpur- Capacity 4.00 MLD STP will be set for Commissioning from July, 2024 (ii) at Silver jubilee Road -Capacity 2.60 MLD STP will be set for Commissioning from July , 2024 (iii) at Sarkarpara Ward no-1-Capacity 5.20 MLD STP, a piece of land measuring- 0.78 acres and belongings to Private owner was identified from the end of the KMDA and Ranaghat Municipality at Mouza-Jyanagar, Sarkarpara Ward No-1, under Ranaghat Municipality. At present an AA&FS has been issued vide Memo No- GO2223011432JM

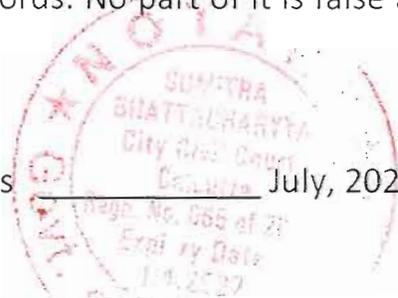


dated – 04/01/2023 by the Addl. Secretary, UD&MA, Govt. of West Bengal for purchasing the said plot of land and is awaited till date. The construction of the said STP will be taken after getting possession of the land from the owner. Copy of the Administrative Approval & Financial Sanction are annexed herewith and marked as A



I, the deponent above named do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge which are derived from the relevant office records. No part of it is false and nothing material has been concealed there from.

Verified at Kolkata on this _____ July, 2024.



*Identified by me
Rousheli Banerjee
Secretary*

Domen Guin Roy
DEPONENT

**Executive Engineer, GPCD(SM)
(GAP-Wing) W&S Sector, KMDA**

**Solemnly Affirmed and
Declared before me U/S 139
CPC, (C) CRPC**

Sumitra Bhattacharyya
Notary

**Sumitra Bhattacharyya
Notary, Govt. of W.B.
Regd. No. 065 of 2022
City Civil Court, Calcutta**

04 JUL 2024

Sub:- Status report regarding the execution of the Project Work:- "Development of Interception Diversion (I&D) Network for Existing Drains falling in River Churni including sewage Treatment Plant (STP) at Ranaghat Municipal Town with 05 (Five) years of Operation & Maintenance Period"

Ref:- M.A No. 03/2023/EZ In Original Application No. 15/2014/EZ

The aforementioned Project has been taken by the KMDA vide Work Order No-316 /EE/GPCD (SM)/GAP/W&S/KMDA/W-351 dated- 03/11/2021 of the Executive Engineer, GPCD(SM), GAP-Wing, W&S Sector, KMDA

Total 03 (three) no of STPs of capacity 4.00 MLD (at Sreenathpur), 2.60 MLD (at Silver Jubilee Road) and 5.20 MLD (at Sarkar Para, Ward no-1) were proposed to be constructed under this Project work.

At present, the construction work is nearly completed for 4.00 MLD STP and 2.60 MLD STP and ready for commissioning. Trial & Run is proposed to be started from JULY, 2024 for both STPs. After successful trial run, these two STP will be ready for operation and the pollution load of Churni River created from the Ranaghat Municipal Town is expected to be reduced.

However, the land identified for the construction of 5.20 MLD STP was not available initially. Later, a piece of land measuring -0.78 acres and belonging to a Private owner was later identified from the end of KMDA and Ranaghat Municipality at Mouza-Jiyanagar, Sarkar Para ward no-1 under Ranghat Municipality for construction of the aforementioned STP.

At present an AA&FS has been issued vide Memo no-GO2223011432UM dated-04/01/2023 of the Addl. Secretary, UD&MA, Govt. of West Bengal for purchasing the said plot of land.

The construction of the said STP can be taken up after getting possession of the plot of land from the owner which is awaited till date. The schedule time of completion of the construction of this STP along with network shall be 24 (Twenty Four) months from the date of its commencement.

[Signature]
27/06/24
Executive Engineer, GPCD(SM)
(GAP-Wing) W&S Sector, KMDA

[Signature]
27/06/24
Superintending Engineer(South Circle)
(GAP-Wing) W&S Sector, KMDA

[Signature] 27/6/24
Chief Engineer
(GAP -Wing) W&S Sector, KMDA

